

ENGINEERING (SHRI MOHD. SHAFI QURESHI) : On behalf of Shri C. M. Poonacha I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (1) (i) Review by the Government on the working of the Bokaro Steel Limited for the year 1967-68.
- (ii) Annual Report of the Bokaro Steel Limited for the year 1967-68 along with the Audited Accounts and the comment of the comptroller and Auditor General thereon.
- (2) (i) Review by the Government on the working of the Hindustan Steel Works Construction Limited, Calcutta for the year 1967-68.
- (ii) Annual Report of the Hindustan Steel works Construction Limited, Calcutta for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-574/69*].

**Orissa Road Transport Company Ltd.
Govt Reviews and Annual Reports**

**THE DEPUTY MINISTER IN THE
MINISTRY OF RAILWAYS (SHRI R. L.
CHATURVEDI)** : On behalf of Dr. Ram Subhag Singh, I beg to lay on the Table--

- (1) A copy each of the following papers under sub-section of (1) of section 619A of the Companies Act, 1956 :-
 - (i) (a) Review by the Government on the working of the Orissa Road Transport Company Limited, Berhampur for the year 1964-65.
 - (b) Annual Report of the Orissa Road Transport Com-

pany Limited, Berhampur for the year 1964-65 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (ii) (a) Review by the Government on the working of the Orissa Road Transport Company, Limited, Berhampur for the year 1965-66.
- (b) Annual Report of the Orissa Road Transport Company Limited, Berhampur for the year 1965-66 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) The statement showing reasons for delay in laying the above papers. [*Placed in Library. See No. LT-575/69*].

**Delhi Motor Vehicle (Second-
Amendment) Rules**

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS, AND SHIPPING AND
TRANSPORT (SHRI RAGHU RAMAIAH)** : I beg to re-lay on the Table a copy of the Delhi Motor Vehicles (Second Amendment) Rules, 1968, published in Notification No. F.3(39)/66-68-Tpt, in Delhi Gazette dated the 31st October, 1968, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939. [*Placed in Library. See No. LT-2908/68*].

**Performance Budgets of Selected
Organisation**

**THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI P. C.
SETHI)** : I beg to lay on the Table a copy of the Performances Budgets of Selected Organisations-1969-70. (Hindi and English versions). [*Placed in Library See No. LT-576/69*].